

2022
High Court, Appellate Side,
Calcutta

NOTIFICATION

No. 6167 – RG.

Date : 19.12.2022

Pursuant to the direction of the Hon'ble Supreme Court of India dated 13.09.2022, in Civil Appeal No. 11698 of 2018 (Uttam Kumar Shaw Vs. Partha Sarathi Sen and Others.), the Hon'ble Court has been pleased to fix the seniority position of Shri Uttam Kumar Shaw in the seniority list of officers appointed in the cadre of District Judge (Entry Level) in the year 2009 and 2010, in the following manner.

However, the seniority position of Shri Uttam Kumar Shaw is subject to the decision on the review application that the High Court proposes to file before the Hon'ble Supreme Court of India on the referred Order dated 13.09.2022.

SI No.	Name of the Officer	Reasons of occurrence of vacancy, viz. Date of Retirement (R)/ Elevation (E) / Death of the Officer (D) / Voluntary Retirement (VR) / Compulsory Retirement (CR)	Date of occurrence of vacancy	Merit position as per A.O.	Batch	Remark
1.	Shri Uttam Kumar Shaw	Due to retirement of Shri Dulal Chandra Dey w.e.f. 29.02.2008	01.03.2008	NP/17 th /2010	1988	Direction of the Hon'ble Supreme Court of India dated 13.09.2002 in Civil Appeal No. 11698 of 2018 (Uttam Kumar Shaw Vs. Partha Sarathi Sen and Others.)

This is for information of all concerned.

Sd/-
Registrar General
High Court, Calcutta

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No. 6168 – RG.

Date : 19.12.2022

Pursuant to the direction of the Hon'ble Supreme Court of India dated 13.09.2022, in Civil Appeal No. 11698 of 2018 (Uttam Kumar Shaw Vs. Partha Sarathi Sen and Others.), the Hon'ble Court has been pleased to publish the Seniority List of the serving officers of the West Bengal Judicial Service appointed in the cadre of District Judge (Entry Level), appointed in the year 2009 and 2010, through the 3 channel recruitment process conducted by the Hon'ble Court in terms of the direction of the Hon'ble Supreme Court of India in Malik Mazhar Sultan's Case.

However, the seniority list is subject to the decision on the review application that the High Court proposes to file before the Hon'ble Supreme Court of India on the referred Order dated 13.09.2022.

SI No.	Name of the Officer
1.	Shri Uttam Kumar Shaw
2.	Smt. Jayashree Banerjee
3.	Smt. Chaitali Chatterjee (Das)
4.	Shri Siddhartha Kanjilal
5.	Shri Sukumar Ray
6.	Shri Jayanta Koley
7.	Shri Kausik Bhattacharyya
8.	Shri Abhijit Som
9.	Shri Avani Pal Singh
10.	Smt. Sonia Majumdar
11.	Shri Soumendra Nath Das
12.	Shri Subhradip Mitra
13.	Smt. Chandrani Mukherjee (Banerjee)
14.	Shri Biswarup Bandyopadhyay
15.	Shri Pradip Kumar Panja
16.	Shri Indranil Bhattacharyya
17.	Shri Sudipta Kumar De
18.	Smt. Nabanita Ray

This is for information of all concerned.

Sd/-
Registrar General
High Court, Calcutta